

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.295/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M

Name of the Company	Arvind Parasramka & Ors. -Vs- Calcutta Investment Co. Ltd		
Under Section	58 & 59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. V.V.V. Sarthy, Advocate
2. Mr. Nikhil Thunjhunwala, At.

Respondent

V.V.V. Sarthy
2.11.2017

1. Arvind Parasramka
2. Neelke Banerjee

Petitioner

Arvind
2/11/17

ORDER

Ld. Counsel for the petitioners and the respondent are present.

Ld. Counsel for the petitioner sought further time for filing rejoinder.

Prayer is allowed. Rejoinder may be filed within 15 days from today.

Respondent is directed to serve copy of the reply on the petitioner within 3 days from today.

List on 15/12/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)